

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of
India (Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF QUANTIUM MAIL LOGISTICS SOLUTIONS
(INDIA) PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	QUANTIUM MAIL LOGISTICS SOLUTIONS (INDIA) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	October 04, 2002
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER	U64120MH2002PTC137450
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	E-309 Crystal Plaza Premises Coop. Soc. Ltd., 3 rd Floor Room-A Link Road, Opp. Infinity Mall, Andheri West, Mumbai - 400 053, Maharashtra
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	Monday, November 30, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Rajeev Bhambri IBBI Registration No.: IBBI/IPA-002/IP- N00152/2017-18/10399 Address: SCO No. 9, 2nd Floor, Jandu Towers, Miller Ganj Ludhiana – 141003, Punjab Mail id: rajeev.bhambri@gmail.com Phone no.: 9915710010
8.	LAST DATE FOR SUBMISSION OF CLAIMS	December 30, 2020

Notice is hereby given that the Quantum Mail Logistics Solutions (India) Private Limited has commenced voluntary liquidation on Monday, November 30, 2020.

The stakeholders of Quantum Mail Logistics Solutions (India) Private Limited are hereby called upon to submit a proof of their claims, on or before Wednesday, December 30, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Rajeev Bhambri

Voluntary Liquidator,
Quantum Mail Logistics Solutions (India) Private Limited
IBBI/IPA-002/IP- N00152/2017-18/10399
Date: December 03, 2020
Place: Ludhiana